

Central Administrative Tribunal

Principal Bench

....

O.A. No. 567/96

New Delhi, this the 17th day of April, 1996

Hon'ble Shri A.V. Haridasan, Vice-Chairman (J)
Hon'ble Shri R.K. Ahooja, Member (A)

Shri Ram Kewal Pathak,
SI No. D-1411,
r/o Flat No. B-145,
Gali No.2, Majlis Park,
Delhi-33.

...Applicant

(By Shri R.K. Sharma, Advocate)

Versus

1. Commissioner of Police Delhi,
Delhi Police Headquarters,
Mso Bldg., I.P.Estate,
New Delhi.

2. Deputy Commissioner of Police,
(Headquarters-I), Delhi,
Delhi Police Headquarters,
Mso Bldg., I.P.Estate,
New Delhi.

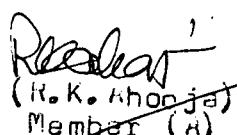
...Respondents

(By None)

ORDER (ORAL)

By Hon'ble Shri A.V. Haridasan, Vice-Chairman (J)

Sh. R.K. Sharma files his Vakalatnama for the applicant and states that the previous counsel has left the profession. He also states that as there are certain defects in the O.A., the applicant wishes to withdraw this application with liberty to file an appropriate application. Granting such liberty, the application is closed as withdrawn.


(R.K. Ahooja)
Member (A)


(A.V. Haridasan)
Vice-Chairman (J)

N.R.